



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03.04.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 03.04.2025 were not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 2212 of 2024 & I.A. No. 8222 of 2024 (With Defects) Part Heard	Krishna Lallubhai Chitalia Vs. State Bank of India & Anr.	Utsav Trivedi	PBA Srinivasan Srishti Bansal Sumit Swami Aanchal Pundir-R1
2.	Competition App. (AT) No. 05 of 2021 Part Heard	Tamil Nadu Power Producers Association Vs. Competition Commission of India & Ors.	Subodh Prasad	Udayan Jain Kajal Sharma-R2 V.M. Kannan Sanjay Kapur-R3
3.	Comp. App. (AT) No. 233 of 2020	Ashwin Khushaldas Banker Vs. Hitesh Chhaganlal Ambalia & Ors.	Nikhil Goel	Karan Valecha
4.	Comp. App. (AT) No. 78 of 2023 & I.A. No. 2179, 2180, 2181 of 2023 (With Defects)	Naresh Kumar Vs. National Financial Reporting Authority (NFRA)	Shantanu Singh	Farheen Penwale Vivek Gurnani Vivek Gaurav

5.	Comp. App. (AT) No. 93 of 2023 & I.A. No. 2422, 2423 of 2023	CA Pankaj Kumar Partner SVP & Associates Vs. National Financial Reporting Authority (NFRA) With	Tushar Sharma	Farheen Penwale Vivek Gurnani Vivek Gaurav
6.	Comp. App. (AT) No. 12 of 2024	CA Apoorve Bansal Vs. National Financial Reporting Authority (NFRA)	Tushar Sharma	Zohab Hossain Vivek Gurnani Radhika Puri Abhindra Maheshwari Karan Gandhi
7.	Comp. App. (AT) (Ins) No. 1670-1672 of 2024 & I.A. No. 6090, 6091, 6092, 6093, 6094, 6095, 7531, 7532, 7533 of 2024 Part Heard	Committee of Creditors of Rajesh Business and Leisure Hotels Pvt Ltd Through Its Member, ICICI Bank Ltd Vs. Rajesh Business and Leisure Hotels Pvt Ltd Through Its Resolution Professional & Ors. With	Abhirup Dasgupta	Kunal Mimani- R2 Shweta Dubey Kanishka Prasad- R1 Chitranshul A. Sinha Sagar Bansal- R9 & 10
8.	Comp. App. (AT) (Ins) No. 1675-1677 of 2024 & I.A. No. 6111, 6112, 6113, 6114, 6115, 6116 7154, 7167 of 2024 (With Defects) Part Heard	Rare Asset Reconstruction Ltd. & Anr. Vs. Rohit Ramesh Mehra & Ors. With	Sagar Bansal	Kunal Mimani- R3 Shweta Dubey Kanishka Prasad- R1 Abhirup Dasgupta Ishaan Duggal- for CoC
9.	Comp. App. (AT) (Ins) No. 1780 - 1782 of 2024 & I.A. No. 6495, 6496, 6497, 6498, 6499, 6500 of 2024 Part Heard	Rajesh Business and Leisure Hotels Pvt. Ltd. Through its Resolution Professional Rohit Mehra Vs. Rajesh Patel & Ors.	Ichchha Kalash	Kunal Mimani- R7 Abhirup Dasgupta Ishaan Duggal- for CoC Chitranshul A. Sinha Sagar Bansal- R8 & 9

By order of Hon'ble Chairperson
-Sd/-
Registrar